

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 13322/2021

(Arising out of impugned final judgment and order dated 14-07-2021 in SA No. 296/2020 passed by the High Court Of Judicature At Allahabad, Lucknow Bench)

ASHUTOSH KUMAR UPADHYAY & ORS.

PETITIONER(S)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

RESPONDENT(S)

(IA No. 82897/2022 - APPLICATION FOR PERMISSION
IA No. 40763/2022 - APPLICATION FOR PERMISSION
IA No. 107564/2022 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 107418/2021 - EXEMPTION FROM FILING O.T.
IA No. 107567/2022 - EXEMPTION FROM FILING O.T.
IA No. 109190/2021 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 107417/2021 - PERMISSION TO FILE LENGTHY LIST OF DATES)

WITH

SLP(C) No. 13310/2021 (XI)
(FOR ADMISSION and I.R. and IA No.107343/2021-EXEMPTION FROM FILING O.T. and IA No.107341/2021-PERMISSION TO FILE LENGTHY LIST OF DATES, IA No. 109217/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 14737/2021 (XI)
(FOR ADMISSION and I.R. and IA No.119307/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.119305/2021-EXEMPTION FROM FILING O.T. and IA No.119308/2021-DELETING THE NAME OF PETITIONER/RESPONDENT)

Date : 11-07-2023 These matters were called on for hearing today.

CORAM :

HON'BLE MS. JUSTICE HIMA KOHLI
HON'BLE MR. JUSTICE RAJESH BINDAL

For Petitioner(s)

Mr. Neeraj Kishan Kaul, Sr. Adv.
Mr. Sanjay Kumar Dubey, AOR
Mr. Rakesh Kumar Tewari, Adv.
Ms. Shuchi Singh, Adv.
Mr. Krishna Kant Dubey, Adv.

Mr. Vivek Kumar Pandey, Adv.
Mr. Ujjwal Kumar Dubey, Adv.
Mr. Jainendra Kumar, Adv.
Mr. Aman Kumar, Adv.
Mr. Ashish Chaurasiya, Adv.
Mr. Dharm Narayan Dubey, Adv.

Mr. Mukul Rohatgi, Sr. Adv.
Mr. Abhishek Manu Singhvi, Sr. Adv.
Mr. Purushottam Sharma Tripathi, AOR
Mr. Abhishek Tripathi, Adv.
Mr. Ravi Chandra Prakash, Adv.
Mr. Amit, Adv.
Ms. Vani Vyas, Adv.

M/S. Mukesh Kumar Singh And Co., AOR

For Respondent(s)

Mr. Amit, AOR

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Ms. Gayatri Dahiya, Adv.
Mr. Adnan Yousuf, Adv.

Mr. Ardhendumauli Kumar Prasad, A.A.G.
Mr. Pradeep Misra, AOR
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Mr. Manoj Kumar Sharma, Adv.
Mr. Bhuwan Chandra, Adv.
Mr. Abhilash Kumar Singh, Adv.
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Mr. Piyush Singh, Adv.

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Mr. M.C. Dhingra, Adv.
Mr. Abhinav Singh, Adv.
Mrs. Maria Fatima, Adv.
Mr. Nadeem Murtaja, Adv.
Mr. Dipanker Pokhriyal, Adv.

Mr. Shashank Singh, AOR
Mr. Akash Alex, Adv.

UPON hearing the counsel, the Court made the following
O R D E R

1. Leave granted.
2. List in due course.

(POOJA SHARMA)
COURT MASTER (SH)
(*Revised physical appearance given in Court.)

(NAND KISHOR)
COURT MASTER (NSH)